

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/ 69 /2012

Date : 24.07.2012

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
<b>AJMER JUDGESHIP :</b>		
1.	RAJENDRA KUMAR SHARMA-III SPL.JUDGE, SC/ST CASES COURT, AJMER	ADJ, KEKRI
2.	KHAGENDRA KUMAR SHARMA SPL. ACJM (P.C.P.N.D.T ACT CASES), AJMER	CJ(JD)-JM(North), AJMER.
3.	DHARMENDRA SHARMA ACJM NO.1, AJMER	ACJ(JD)-JM NO.5, AJMER
4.	SURESH KUMAR CJ(JD)-JM (SOUTH), AJMER	ACJ(JD)-JM NO.6, AJMER
5.	SHYAM KUMAR VYAS ACJ(JD)-JM NO.2, BEAWAR	ACJ(JD)-JM NO.1, BEAWAR
<b>ALWAR JUDGESHIP :</b>		
6.	ASHOK KUMAR SHARMA-II SPL.JUDGE, SC/ST CASES COURT, ALWAR	ADJ, LAXMANGARH
7.	RAMESH KUMAR JOSHI ACJ(SD)-ACJM NO.1, BEHROR (ALWAR)	CJ(JD)-JM, BEHROR (ALWAR)
8.	NARENDRA KUMAR KHATRI ACJ(JD)-JM NO.3, ALWAR	ACJ(JD)-JM NO.2, ALWAR
9.	NARENDRA MEENA CJ(JD)-JM, KISHANGARHBAS (ALWAR)	CJ(JD)-JM, MUNDAWAR (ALWAR)
<b>BARAN JUDGESHIP :</b>		
10.	KAILASH CHANDRA SHARMA DJ, BARAN	ADJ, BARAN
11.	VARUN TALWAR ACJM, BARAN	CJ(JD)-JM, MANGROL
<b>BHARATPUR JUDGESHIP :</b>		
12.	SHIV KUMAR ACJ(SD)-ACJM NO.3, BHARATPUR	ACJ(JD)-JM NO.3, BHARATPUR
13.	ESRAR KHOKHAR SPL. ACJM (P.C.P.N.D.T ACT CASES), BHARATPUR	CJ(JD)-JM, BHARATPUR
<b>BHILWARA JUDGESHIP :</b>		
14.	VINOD KUMAR ARYA SPL.JUDGE, SC/ST CASES, BHILWARA	JUDGE, SPL COURT, ATROCITIES ON WOMEN & DOWRY CASES, BHILWARA
15.	PHOOL CHAND JHANJHARIYA ADJ, GULABPURA	ADJ, SHAHPURA

*(Signature)*  
24.7.12

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S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
16.	CHANDRA PRAKASH SINGH ACJ(SD)-ACJM, BHILWARA	CJ(SD)-ACJM, MANDAL (BHILWARA)
<b>BIKANER JUDGESHIP :</b>		
17.	RAM PAL JAT SPL. ACJM (P.C.P.N.D.T ACT CASES), BIKANER	CJ(JD)-JM, BIKANER
<b>BUNDI JUDGESHIP :</b>		
18.	NEERAJ KUMAR CJ(JD)-JM, INDERGARH	CJ(JD)-JM, LAKHERI
<b>CHITTORGARH JUDGESHIP :</b>		
19.	BHANWAR BHADALA ACJ(SD)-ACJM NO.1, CHITTORGARH	ACJ(JD)-JM, CHITTORGARH
20.	MOHAN LAL JAT CJ(JD)-JM, BADI SADRI	CJ(JD)-JM, DUNGLA
<b>CHURU JUDGESHIP :</b>		
21.	JAMNA DAS THANVI DJ, CHURU	ADJ, CHURU
22.	RAJENDRA SINGH CHOUDHARY ADJ, SUJANGARH	ADJ, RATANGARH
<b>DHOLPUR JUDGESHIP :</b>		
23.	PAWAN N. CHANDRA DJ, DHOLPUR	JUDGE, SPL. COURT FOR DACOITY CASES, DHOLPUR
24.	PREM PRAKASH GUPTA ACJ(SD)-ACJM NO.2, BARI	CJ(SD)-ACJM NO.1, BARI
25.	VIKRAM SANKHLA ACJ(JD)-JM NO.1, DHOLPUR	CJ(JD)-JM, RAJAKHERA
<b>GANGANAGAR JUDGESHIP :</b>		
26.	YOGENDRA KUMAR PUROHIT ADJ, RAISINGHNAGAR	ADJ, KARANPUR
27.	DHARAM DUTT SHARMA JUDGE, SPL. COURT, ATROCITIES ON WOMEN & DOWRY CASES, GANGANAGAR	SPL. JUDGE, SC/ST CASES COURT, GANGANAGAR
28.	MOHIT DWIVEDI CJ(JD)-JM, GANGANAGAR	SPL. JM (NI ACT CASES) COURT, GANGANAGAR
29.	ASHISH BIJARNIA ACJ(JD)-JM NO.1, GANGANAGAR	ACJ(JD)JM NO.2, GANGANAGAR
30.	PAWAN KUMAR JEENWAL CJ(JD)-JM, ANOOPGARH	CJ(JD)-JM, GHARSANA
<b>JAIPUR METROPOLITAN JUDGESHIP :</b>		
31.	SHIV KUMAR SHARMA ADJ(FT) NO.7, JAIPUR METROPOLITAN	SPL. JUDGE, SC/ST CASES COURT, JAIPUR CITY
32.	HANUMAN PRASAD ADJ(FT) NO.8, JAIPUR METROPOLITAN	SPL. JUDGE, SATI NIWARAN CASES COURT, JAIPUR CITY
33.	SATISH CHANDRA ADJ(FT) NO.4, JAIPUR METROPOLITAN	JUDGE, SPL. COURT, FAKE CURRENCY CASES, JAIPUR CITY
34.	HARENDRA SINGH ADJ NO.2, JAIPUR METROPOLITAN	JUDGE, SPL. COURT, ATROCITIES ON WOMEN & DOWRY CASES, JAIPUR CITY

24.7.14

S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
35.	DHARAM CHAND JAIN ADJ NO.9, JAIPUR METROPOLITAN	ADJ NO.8, JAIPUR METROPOLITAN
36.	SHAHNAZ PARVEEN SPL. ACJM (P.C.P.N.D.T ACT CASES), JAIPUR METROPOLITAN	ACJ(JD)-MM (WEST), JAIPUR METROPOLITAN
37.	RAJENDRA SINGH JATAV ACJ(JD)-MM NO.11, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.7, JAIPUR METROPOLITAN
38.	SIDDHARTH DEEP ACJ(JD)-MM NO.3, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.8, JAIPUR METROPOLITAN
39.	ASHA CHOUDHARY ACJ(JD)-MM NO.4, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.9, JAIPUR METROPOLITAN
40.	RAM DEO SANDOO CJ(JD)-MM (WEST), JAIPUR METROPOLITAN	ACJ(JD)-MM NO.21, JAIPUR METROPOLITAN
41.	DEVENDRA SINGH BHATI ACJ(JD)-MM NO.18, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.22, JAIPUR METROPOLITAN
42.	RAJ KUMAR CHOUHAN ACJ(JD)-MM NO.30, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.23, JAIPUR METROPOLITAN
43.	HEMRAJ ACJ(JD)-MM NO.34, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.31, JAIPUR METROPOLITAN
44.	SUNIL KUMAR OJHA ACJ(JD)-MM NO.33, JAIPUR METROPOLITAN	ACJ(JD)-MM NO.32, JAIPUR METROPOLITAN
<b>JAIPUR DISTRICT JUDGESHIP :</b>		
45.	SHYAM SUNDER LATA ADJ(FT) NO.1, JAIPUR DISTRICT	ADJ NO.2, JAIPUR DISTRICT
46.	OMI PUROHIT ADJ, KOTPUTLI	ADJ, SHAHPURA (JAIPUR DISTRICT)
47.	MAHENDRA KUMAR MEHTA ACJM(SPE CASES), JAIPUR DISTRICT	ACJ(SD)-ACJM.NO.2, JAIPUR DISTRICT
48.	SURENDRA SINGH SANDU ACJ(SD)-ACJM NO.1, JAIPUR DISTRICT	ACJ(JD)-JM NO.5, JAIPUR DISTRICT
<b>JALORE JUDGESHIP :</b>		
49.	PRITHVI PAL SINGH ACJ(SD)-ACJM NO.2, JALORE	ACJ(SD)-ACJM NO.1, JALORE
<b>JHALAWAR JUDGESHIP :</b>		
50.	ANIL KUMAR GUPTA DJ, JHALAWAR	ADJ, AKLERA
51.	BINA JAIN ACJ(SD)-ACJM, JHALAWAR	CJ(SD)-ACJM, JHALARAPATAN
52.	AMAR SINGH CHAMPAWAT CJ(JD)-JM, BHAWANIMANDI	CJ(JD)-JM, CHOMAHALLA
<b>JODHPUR METROPOLITAN JUDGESHIP :</b>		
53.	GIRISH KUMAR SHARMA ADJ NO.1, JODHPUR METROPOLITAN	SPL.JUDGE, SC/ST CASES COURT, JODHPUR
54.	KISHAN LAL CHOUDHARY SPL. ACJM(P.C.P.N.D.T. CASES), JODHPUR	ACJ(JD)-MM NO.7, JODHPUR METROPOLITAN

*(Signature)*  
24.12.20

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S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
55.	KAILASH CHANDRA MISHRA ACJ(SD)-ACMM NO.1, JODHPUR METROPOLITAN	ACJ(JD)-MM NO.8, JODHPUR METROPOLITAN
<b>KOTA JUDGESHIP :</b>		
56.	RAJENDRA SINGH ADJ NO.1, KOTA	ADJ NO.2, KOTA
57.	RAMESH KUMAR SHARMA ADJ NO.5, KOTA	ADJ NO.3, KOTA
58.	SHWETA GUPTA SPL. ACJM(P.C.P.N.D.T. CASES), KOTA	ACJ(JD)-JM NO.3(SOUTH), KOTA
59.	SUNIL KUMAR GUPTA CJ(JD)-JM, SANGOD	CJ(JD)-JM, KANWAS
<b>MERTA JUDGESHIP :</b>		
60.	RAKESH KUMAR BANSAL DJ, MERTA	SPL.JUDGE, SC/ST CASES COURT, MERTA
<b>PALI JUDGESHIP :</b>		
61.	JHABAR MAL JAT ADJ, SOJAT	SPL.JUDGE, SC/ST CASES COURT, PALI
62.	VIDHYANAND SHUKLA CJ(JD)-JM, PALI	ACJ(JD)-JM NO.2, PALI
63.	BHAWANI SHANKAR PANDIYA CJ(SD)-ACJM, SOJAT	CJ(JD)-JM, SOJAT
<b>RAJSAMAND JUDGESHIP :</b>		
64.	BULAKI DAS VYAS ACJ(SD)-ACJM, RAJSAMAND	CJ(JD)-JM, AMET
<b>SAWAI MADHOPUR JUDGESHIP :</b>		
65.	PRASHANT SHARMA CJ(JD)-JM, SAWAIMADHOPUR	CJ(JD)-JM, KHANDAR
66.	RAJENDRA CHOUDHARY NYAYADHIKARI, GRAM NAYALAYA, GANGAPURCITY	CJ(JD)-JM, GANGAPURCITY
<b>SIKAR JUDGESHIP :</b>		
67.	MAHENDRA KUMAR SHARMA ADJ NO.1, SIKAR	ADJ NO.2, SIKAR
68.	RAJENDRA KUMAR ADJ(FT) NO.2, SIKAR HQ. AT SRIMADHOPUR	ADJ, NEEM KA THANA
<b>SIROHI JUDGESHIP :</b>		
69.	MAHENDRA KUMAR GOYAL CJ(JD)-JM, SIROHI	CJ(JD)-JM, REVDAR
<b>TONK JUDGESHIP :</b>		
70.	SARITA DHAKAR CJ(JD)-JM, MALPURA	CJ(SD)-ACJM, MALPURA
<b>UDAIPUR JUDGESHIP :</b>		
71.	MEGHNA JAIN SPL.ACJM(P.C.P.N.D.T. CASES), UDAIPUR	ACJ(JD)-JM NO.2(NORTH), UDAIPUR
72.	NARENDRA KUMAR CJ(JD)-JM, GOGUNDA	CJ(JD)-JM, KOTRA

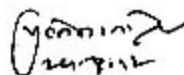
*(Signature)*  
20.11.14

S. No.	Name of officer with present post SARVA SHRI / MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
73.	PRAHLAD RAI SHARMA CJ(SD)-ACJM, SALUMBER	CJ(10)-JM, SARADA

**NOTE :-**

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,



**REGISTRAR GENERAL**